

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/40(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	ANANT KUMAR AGARWAL
UNDER SECTION	SECTION 94(1)

Appearance (via video conferencing/physically)

ORDER

1. None appears.
2. Registry is directed to issue notice upon the Registrar of Companies, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. Post this matter on **28.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**